

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No . 1458**  
TO BE ANSWERED ON 25.07.2017

**Reclamation of Land**

1458: SHRI V. ELUMALAI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has decided to remove the ban on reclamation of land in coastal areas for commercial or entertainment purposes;
- (b) if so, the details thereof;
- (c) whether the Government is considering to allow tourism activities in ecologically sensitive areas along the shores; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(DR. HARSH VARDHAN)

- (a) to (d)      There is no proposal presently under consideration of the Government for permitting reclamation of land in the coastal areas for commercial or entertainment purposes or for allowing tourism activities in ecologically sensitive areas along the shores.

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